

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

Original Application No.596/2001.

Dated this Friday the 31st August, 2001.

Coram : Hon'ble Shri Justice Birendra Dikshit, Vice Chairman
Hon'ble Shri G.C. Srivastava, Member (A).

Shri R.M. Dayal,
Conservator of Forests,
101, Hill View,
85, Lulla Nagar,
Pune - 411 040.

... Applicant.

Vs.

1. State of Maharashtra,
in Revenue & Forest Department
through Chief Secretary,
Govt. of Maharashtra,
Mantralaya, Mumbai-400032.
2. The Principal Secretary (Forests),
Revenue & Forests Department,
Govt. of Maharashtra,
Mantralaya, Mumbai-400032.
3. Union of India,
through Secretary,
Ministry of Environment & Forests,
Govt. of India,
Paryawaran Bhavan, CGO Complex,
Lodhi Road, New Delhi-110 003.
4. Shri S.K. Mitra, IFS,
Managing Director,
Plot No.12, Rawal Plaza,
Kadbi Chowk,
Nagpur - 440 004.

... Respondents.

Respondents No.1 & 2 by Shri V.S. Masurkar,
and Respondent No.3 by Ms.H.P. Shah, Advocates.

O R D E R (Oral)
[Per : Shri G.C. Srivastava, Member (A)]

Er The applicant in this application is aggrieved on account

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of order of the Respondents dated 14.8.2001 (Annexure A-I) suspending him from service. He has requested that the said order be quashed and set aside. He has also made request that directions may be issued to the Respondent No.3 to dispose of the appeal preferred by the applicant by his representation dated 18.8.2001 which is not annexed in this O.A.

2. In view of the facts and circumstances mentioned above, the O.A. is disposed of with a direction^O to the Respondent No.3 to consider the aforesaid appeal of the applicant and pass appropriate speaking order within a period of 2 weeks from the date of receipt of copy of this order. There will be no order as to costs.

3. Registry is directed to issue a certified copy of this order to the applicant as well as to the Counsel for the Respondents by Monday i.e. 3.9.2001.

G.C. Srivastava
(G.C. Srivastava)
Member (A).

H.

B.Dikshit
(Birendra Dikshit)
Vice Chairman.

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